

ITEM NO.29+36

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4098/2023

GOOGLE LLC & ANR.

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA & ORS.

Respondent(s)

(With IA No.119605/2023-GRANT OF INTERIM RELIEF and IA No.119609/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.119608/2023-APPROPRIATE ORDERS/DIRECTIONS)

WITH C.A. No.4104/2023 (XVII)

(With IA No.120631/2023-EX-PARTE AD-INTERIM RELIEF)

Date : 07-07-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)

Mr. Vijayendra Pratap Singh, Adv.

Mr. Toshit Shandilya, Adv.

Mr. Parthasarathi Jha, Adv.

Ms. Sayobani Basu, Adv.

Mr. Mohith Gauri, Adv.

Mr. Anant Narayan Misra, Adv.

Mr. Raghav Shankar, Adv.

Mr. Snehasish Mukherjee, AOR

CA 4104/2023

Mr. N. Venkataraman, ASG

Mr. Samar Bansal, Adv.

Mr. Tahir Ashraf Siddiqui, AOR

Mr. Manu Chaturvedi, Adv.

Mr. Chandrashekhar Bharadthi, Adv.
Ms. Ria Dhawan, Adv.

For Respondent(s) Mr. N. Venkataraman, ASG
Mr. Samar Bansal, Adv.
Mr. Tahir Ashraf Siddiqui, AOR
Mr. Manu Chaturvedi, Adv.
Mr. Chandrashekhar Bharadthi, Adv.
Ms. Ria Dhawan, Adv.

Mr. T. Sundar Ramanathan, AOR
Mr. Abir Roy, Adv.
Mr. Vivek Pandey, Adv.
Mr. Aman Shankar, Adv.

Mr. S.S. Shroff, AOR

Mr. Abir Roy, Adv.
Mr. Aman Shankar, Adv.
Mr. Vivek Pandey, Adv.
Mr. Lzafeer Ahmad B. F., AOR

CA 4104/2023 Mr. Vijayendra Pratap Singh, Adv.
Mr. Toshit Shandilya, Adv.
Mr. Parthasarathi Jha, Adv.
Ms. Sayobani Basu, Adv.
Mr. Mohith Gauri, Adv.
Mr. Anant Narayan Misra, Adv.
Mr. Raghav Shankar, Adv.
Mr. Snehasish Mukherjee, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 In view of the letter circulated by the learned counsel on behalf of the appellants, list the Civil Appeals on 14 July 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar